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CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

OA No.2323/95

New Delhi, this 5th day of October, 1999

Hon'ble Shri A.V. Haridasan, Vice-Chairman(J)  
Hon'ble Shri S.P. Biswas, Member(A)

C.V. Ranga Venkatesan  
Assistant, Deptt. of Posts  
M/Communications  
Dak Bhavan, New Delhi .. Applicant

(Applicant in person)

versus

Union of India, through

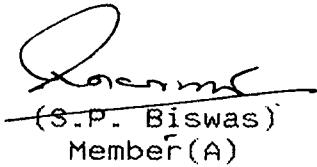
1. Secretary  
Dept. of Posts  
M/Communication, New Delhi
2. Asstt. Director General  
Dept. of Posts  
M/Communication, New Delhi .. Respondents

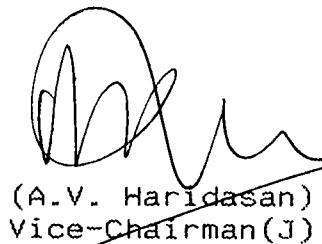
(By Shri M.M. Sudan, Advocate, not present)

ORDER(oral)

Hon'ble Shri A.V. Haridasan

Applicant appearing in person seeks permission to withdraw this application with liberty to move the Department if he is still aggrieved. Granting that liberty, this application is dismissed as withdrawn. No costs.

  
(S.P. Biswas)  
Member(A)

  
(A.V. Haridasan)  
Vice-Chairman(J)

/gtv/